- I. Report and Accounts (2013-14) of National Institute of Hydrology, Roorkee, MOUs between Government of India and various public sector undertakings
- II. MoUs between Government of India and various companies

जल संसाधन, नदी विकास और गंगा सरक्षण मंत्रालय में राज्य मत्री (श्री सांवर लाल जाट)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हं :--

- (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (I) (a) above. [Placed in Library. See No. L.T. 2564/16/15]
- II. (a) Memorandum of Understanding between the Government of India (Ministry of Water Resources, River Development and Ganga Rejuvenation) and WAPCOS Limited, for the year 2015-16.

[Placed in Library. See No. L.T. 2563/16/15]

(b) Memorandum of Understanding between the Government of India (Ministry of Water Resources, River Development and Ganga Rejuvenation) and the National Projects Construction Corporation Limited (NPCC), for the year 2015-16. [Placed in Library. See No. L.T. 2463/16/15]

## Reports and Accounts (2012-13, 2013-14) of various Shiksha Abhiyans, Mission for Education, Educational Research Institutions, Councils and related papers

- प्रो. (डा.) राम शंकर कथेरिया : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं :—
  - (i) (a) Annual Report and Accounts of the Odisha Madhyamika Shiksha Mission (OMSM) implementing the Rashtriya Madhyamik Shiksha Abhiyan, Bhubaneswar, for the year 2013-14, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 2538/16/15]
  - (ii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Authority, Punjab, implementing the Model School Scheme, for the year 2012-13, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 2531/16/15]
- (iii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan Authority implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), S.A.S Nagar, Punjab, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 2514/16/15]
- (iv) (a) Annual Report and Accounts of the Himachal Pradesh School Education Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Shimla, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 2529/16/15]
- (v) (a) Annual Report and Accounts of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 2528/16/15]
- (vi) (a) Annual Report and Accounts of Mahila Samakhya Society, Gujarat, Ahmedabad, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 2527/16/15]
- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission (SSA), Tripura, Agartala, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. See No. L.T. 2518/16/15]

- (viii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Maharashtra Prathmik Shikshan Parishad, Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above. [Placed in Library. See No. L.T. 2517/16/15]
  - (ix) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All (TNSMEA) implementing the Sarva Shiksha Abhiyan, Chennai, for the year 2013-14, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. See No. L.T. 2524/16/15]
- (x) (a) Annual Report and Accounts of the Rajasthan Council of Elementary Education (RCEE) implementing the Sarva Shiksha Abhiyan, Jaipur, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. See No. L.T. 2523/16/15]
- (xi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Dadra and Nagar Haveli, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. See No. L.T. 2520/16/15]
- (xii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory of Puducherry, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above. [Placed in Library. See No. L.T. 2521/16/15]
- (xiii) (a) Annual Report and Accounts of the State Education Mission Authority of Meghalaya implementing the Rashtriya Madhyamik Shiksha Abhiyan, Shillong, for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. See No. L.T. 2628/16/15]
- (xiv) (a) Annual Report and Accounts of the Himachal Pradesh Primary Education Society implementing the Sarva Shiksha Abhiyan Shimla, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. See No. L.T. 2522/16/15]
- (xv) (a) Annual Report and Accounts of the Mahila Samakhya Uttar Pradesh, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above. [Placed in Library. See No. L.T. 2525/16/15]
- (xvi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), UT Mission Authority, Andaman and Nicobar Islands, Port Blair, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above. [Placed in Library. See No. L.T. 2515/16/15]
- (xvii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Rajiv Gandhi Shiksha Mission, Raipur, Chhattisgarh, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above. [Placed in Library. See No. L.T. 2513/16/15]
- (xviii) (a) Annual Report of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2013-14.
  - (b) Annual Accounts of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) and (b) above.

[Placed in Library. See No. L.T. 2526/16/15]

- (xix) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2013-14.
  - (b) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Council.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) and (b) above. [Placed in Library. See No. L.T. 2071/16/15]
- (xx) (a) Annual Report of the Central Tibetan Schools Administration (CTSA), Delhi, for the year 2013-14.
  - (b) Annual Accounts of the Central Tibetan Schools Administration (CTSA), Delhi, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Organisation.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) and (b) above. [Placed in Library. See No. L.T. 2512/16/15]
- (xxi) (a) Annual Report of the National Bal Bhavan (NBB), New Delhi, for the year 2013-14.
  - (b) Annual Accounts of the National Bal Bhavan (NBB), New Delhi, for the year 2013-14, and the Audit Report thereon.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) and (b) above. [Placed in Library. See No. L.T. 2511/16/15]

## I. Notifications of the Ministry of Road Transport and Highways

## II. Notifications of the Ministry of Shipping

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Radhakrishnan P., I lay on the Table :—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:—